

THE HIGH COURT OF MEGHALAYA AT SHILLONG

NOTIFICATION

Dated, Shillong, the ___ May, 2018

No.HCM.II/44/2016-Estt/

Hon'ble the Chief Justice, High Court of Meghalaya, is pleased to constitute the Internal Complaints Committee under Section 4 of Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013 in the District Courts as follows:-

East Khasi Hills District, Shillong

Sl.No.	Name and Designation of Members	Position
1	Smti. R.Rymbai, Assistant District & Sessions Judge	Chairperson
2	Smti. A.M.Pariat, Secretary, District Legal Services Authority	Member
3	A lady Advocate to be nominated by the District & Sessions Judge	Member

West Jaintia Hills District, Jowai

Sl.No.	Name and Designation of Members	Position
1	Smti.N.M.Momin, Judicial Magistrate First Class-cum-Munsiff	Chairperson
2	Smti.D.M.K.Shadap, Judicial Magistrate First Class	Member
3	A lady Advocate to be nominated by the District & Sessions Judge	Member

West Garo Hills District, Tura

Sl.No.	Name and Designation of Members	Position
1	Smti. C.Dkhar, District & Sessions Judge	Chairperson
2	Smti.R.M.Kharsyntiew, Chief Judicial Magistrate	Member
3	A lady Advocate to be nominated by the District & Sessions Judge	Member

Ri-Bhoi District, Nongpoh

Sl.No.	Name and Designation of Members	Position
1	Smti. G.Rani, District & Sessions Judge	Chairperson
2	Smti.K.M.L.Nongbri, Chief Judicial Magistrate	Member
3	A lady Advocate to be nominated by the District & Sessions Judge	Member

Contd...(2)

West Khasi Hills District, Nongstoin

Sl.No.	Name and Designation of Members	Position
1	Smti. M.K.Lyngdoh, Chief Judicial Magistrate	Chairperson
2	Smti.R.D.K.Sangma, Judicial Magistrate First Class	Member
3	A lady Advocate to be nominated by the District & Sessions Judge	Member

East Garo Hills District, Williamnagar

Sl.No.	Name and Designation of Members	Position
1	Smti.D.Kharbteng, I/c.District & Sessions Judge	Chairperson
2	Smti.S.P.D.Sangma Judicial Magistrate First Class	Member
3	A lady Advocate to be nominated by the District & Sessions Judge	Member

South West Garo Hills District, Ampati

Sl.No.	Name and Designation of Members	Position
1	Smti.C.Dkhar I/c.District & Sessions Judge	Chairperson
2	Smti.I.R.Marak Judicial Magistrate First Class	Member
3	A lady Advocate to be nominated by the District & Sessions Judge	Member

By order;

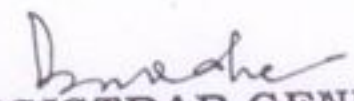
REGISTRAR GENERAL

Memo. No.HCM.II/44/2016-Estt/ 32894

Shillong, the 30th May, 2018

Copy to for information:

1. The Joint Registrar-cum-Secretary to Hon'ble Chief Justice, High Court of Meghalaya.
2. The P.S to Hon'ble Mr. Justice S.R.Sen, Judge, High Court of Meghalaya.
3. The District & Sessions Judge, Shillong/Tura/Jowai/Williamnagar/Nongpoh/
Nongstoin/Ampati.
4. The System Analyst, High Court of Meghalaya, for uploading the same in the Official Website.
5. Office file.


REGISTRAR GENERAL